NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

Appeal No.527/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07th December 2017, 10.30 A.M

Name of the Company		Vishnu Deo Narayan Infratech-Versus-R.O.C. Jharkhand		
Under Section		252 (3)		
SI. No.	Representa	nation of Authorized tive (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date
1. c	S. ROHIT KUN LOK NARES	MAR KESHRY (Pos) H (IN PERSON)	PETITIONERS.	Rahit bleshed 7/12/17. A Core 7/12/2017

ORDER

Ld. Pr. CS for the appellant is present.

ROC has submitted details paragaraphwise report, which may be taken on record.

List on 08/01/2018 for arguments.

(Jinan K.R.) Member (J)

(V.P.Singh) Member (J)